

- (3) Dr. K. N. Raj (Delhi School of Economics, Delhi) Member
- (4) Prof. M. Mukherjee (Indian Statistical Institute, Calcutta) Member
- (5) Prof. V. M. Dandekar (Gokhale Institute of Politics & Economics, Poona) Member
- (6) Dr. N. S. R. Sastry (Reserve Bank of India, Bombay) Member
- (7) Shri P. N. Dhar (Institute of Economic Growth, Delhi) Member
- (8) Shri M. V. Divatia (National Council of Applied Economic Research, New Delhi) Member
- (9) Officer on Special Duty (National Income), Central Statistical Organisation, New Delhi Conventor

(c) No; the first meeting is proposed to be held on 19th December, 1961.

(d) Does not arise.

Cement Factory in Kangra District

750. **Shri Hem Raj:** Will the Minister of Commerce and Industry be pleased to state:

(a) the name of the party to whom a licence has been granted for the setting up of a cement factory in the Kangra District;

(b) the capacity of the set up;

(c) whether it will be with foreign collaboration; and

(d) if so, how much foreign exchange is involved in it?

The Minister of Industry (Shri Manubhai Shah): (a) to (d). No such licence has been granted.

Diplomatic Enclave

751. **Shri Khimji:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the terms of lease of plots in Diplomatic Enclave provide

that houses shall have to be constructed within a certain specified period and if so, the details thereof;

(b) whether this condition has been complied with by all plot holders and if not the number of defaulters; and

(c) the action taken against any of the defaulters?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes, Sir. The purchasers of these plots were required to complete construction within 24 calendar months.

(b) No, Sir. The number of defaulters is 61.

(c) The defaulters were granted extension upto 14th July, 1958 to complete the construction of buildings. Further extension of time was granted upto 14th January, 1960 on payment of penalty @ 5 per cent. of the premium for belated construction. Time for construction beyond 14th January, 1960 is being extended on year to year basis on payment of penalty @ 5 per cent. p.a. or fraction thereof.

Export of 'Bidis'

752. **Shri Aurobindo Ghosal:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have considered the question of earning foreign exchange by exporting 'Bidis' to South East Asian countries; and

(b) if so, what steps have been taken in this connection?

The Minister of Commerce (Shri Kanungo): (a) and (b). The principal markets for Indian bidis in South East Asia are Ceylon, Singapore and Malaya. Our total exports of Bidis are on the decline, due to the increased production and consumption of cheap cigarettes in places like Singapore and the expansion of production of bidis in countries like Ceylon. Though the prospects for Indian Bidis in these